

**IN THE INCOME TAX APPELLATE TRIBUNAL  
RAJKOT BENCH, RAJKOT**

[Conducted through E-Court at Ahmedabad]

**(BEFORE SHRI MAHAVIR PRASAD, JUDICIAL MEMBER  
& SHRI WASEEM AHMED, ACCOUNTANT MEMBER)**

**ITA. No: 1207/Rjt/2010  
(Assessment Year: 2006-07)**

<b>Ashutosh Developers Pvt. Ltd. 11, Jitendra Complex, Kalwa Chowk, Junagadh</b>	<b>V/S</b>	<b>Additional Commissioner of Income Tax, Junagadh Range, Junagadh</b>
<b>(Appellant)</b>		<b>(Respondent)</b>

**PAN: AABCA 8065H**

**Appellant by : Withdrawal Application  
Respondent by : Shri B. R. Mishra, Sr. D.R.**

**(आदेश)/ORDER**

Date of hearing : 12 -03-2019  
Date of Pronouncement : 20 -03-2019

**PER MAHAVIR PRASAD, JUDICIAL MEMBER**

1. This appeal filed by the Assessee is directed against the order of the Ld. CIT(A)-IV, Rajkot dated 16.07.2010 pertaining to A.Y. 2006-07.

2. At the outset, Advocate for the appellant has requested to withdraw this appeal. The Id. DR has no objection. In view of the submission made by the appellant's advocate, the appeal filed by the assessee is dismissed as withdrawn.
3. In the result, appeal filed by the Assessee is dismissed as withdrawn.

Order pronounced in Open Court on	20 - 03- 2019
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**Sd/-**  
**(WASEEM AHMED)**  
**ACCOUNTANT MEMBER**      **True Copy**  
Ahmedabad: Dated              20/03/2019

**Sd/-**  
**(MAHAVIR PRASAD)**  
**JUDICIAL MEMBER**

Rajesh

Copy of the Order forwarded to:-

1. The Appellant.
2. The Respondent.
3. The CIT (Appeals) –
4. The CIT concerned.
5. The DR., ITAT, Ahmedabad.
6. Guard File.

By ORDER

Deputy/Asstt.Registrar  
ITAT,Ahmedabad